## Braj Kishore Singh "Prabhat" Acting Secretary

Bihar Vidhan Sabha, Patna.



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Letter No - 09/2005-35 . L.A -

Date: 21/01/06

Dear Shri .....

I take this opportunity to apprise you briefly about the business transacted during the 1st Session of 14th Bihar Legislative Assembly after the General Election which was held in October-November, 2005.

The Session commenced on Monday the 28th November, 2005 with the inaugural address made by Hon'ble Speaker Protem Shri Bhola Singh and was adjourned sine die on 7th December, 2005 by Hon'ble Speaker Shri Uday Narayan Choudhary. Altogether 8 (Eight) sittings were held in this Session.

Oath or Affirmation:

In this 14th Bihar Legislative Assembly, Shri Bhola Singh a senior member was appointed as Speaker Protem. He took Oath before the Governor at Raj Bhawan on 27th November, 2005. He was also appointed by the Governor to be the person before whom the newly elected members would take Oath before taking their seats. Out of 243 newly elected members, 241 members took Oath during the Session in the House and remaining 2 members took Oath in the Chamber of Hon'ble Speaker after the House was adjourned sine die.

Election of Speaker:

30th November, 2005 was the date fixed by the Governor for holding the election of the Speaker.

Shri Uday Narayan Choudhary a senior member of Janta Dal (U) party was unanimoulsy elected as the Speaker of the 14th Bihar Legislative Assembly.

Governor's Address :

The first Session after the General Election, His Excellency, the Governor of Bihar, Dr. Buta Singh addressed the joint Session of the members of Bihar Legislative Assembly and Bihar Legislative Council assembled at 11.30 A. M. on 1st December, 2005. A notice for vote of thanks for the Governor's Address was moved on the same day by Shri Shri Bhagwan Singh, M.L.A. The motion was discussed on 2nd December, 2005. At the end of discussion and reply made by the Hon'ble Chief Minister Shri Nitish Kumar, the motion was passed by the House in its original from rejecting all the amendments tabled thereto.

Questions:

In this Session, a total of 71 Short Notice questions and 33 unstarred questions were accepted

Petition:

During this Session, 8 petitions were received out of which 6 were presented in the House

Nivedan:

In this Session, 42 Nivedans were received out of which 36 were admitted and sent to the concerned department for reply.

Calling Attention Motion:

In this Session, 29 Notices of Call Attention were received out of which 5 were answered in House

Zero Hour :

During this Session, 35 Notices were raised by the Hon'ble members in Zero Hour and sent to the concerned department for their reply.

Financial Business:

Due to the President's Rule in Bihar, the expenditure for the month of March, 2005 to December, 2005 was approved by Vote on Account passed in the Parliament.

The Budget of the year 2005-2006 was presented to the House by the Minister-In-Charge of Finance, Shri Sushil Kumar Modi on 1st December, 2005.

The general discussion on the Budget estimate was held on 5th December, 2005. Demand for grant of Urban Development Department for 2005-2006 (Budget) were discussed and passed and for the rest departments, grant for 2005-2006 (Budget) were passed by Guillotine on 6th December, 2005. Thereafter, the concerned Appropriation Bill was passed on the same day.

The statement of 1st Supplementary Expenditure for the year 2005-2006 was presented to the House on 6th December, 2005 by the Minister-In-Charge of Finance, Shri Sushil Kumar Modi. The statement including the demands were discussed and passed by the House on the 7th December, 2005. The concerned Appropriation Bill (No.-2), 2005 was passed by the House on the same day.

## Government Bill:

Two (2) Government Bills were passed by the House during the session namely :-

1. Bihar Appropriation Bill, 2005

Bihar Appropriation (No.-2) Bill, 2005. 2.

Assent to Bill:

The Secretary, Bihar Legislative Assembly reported to the House the assent of the Governor on the two Bills mentioned below which were passed by the 12th Bihar Legislative Assembly during its 15th Session;-

Bihar Appropriation Bill (No.-5), 2004 (a)

Panchayat Raj (Amendment) Bill, 2004 (b)

Committee Report :

During this session the only one report of Business Advisory Committee was presented to the House.

Papers Laid on the Table of the House

- During this Session the following papers were laid on the table of the House (a) by the Hon'ble Minister-In-Charge of Finance, Shri Sushil Kumar Modi.
- Report of the Comptroller and Auditor General of India on the Accounts of (i) the Government of Bihar for the year 2003-2004 (Civil-Revenue Receipt & Commercial)
- The Finance Accounts of the Government of Bihar for the year 2003-2004. (ii)
- The Appropriation Accounts of the Government of Bihar for the year (iii) 2003-2004

- (b) Shri Ram Jee Rishideo, Hon'ble State Minister for Co-operative laid the 44th Annual Report of State Ware Housing Corporation.
- (c) Shri Narendra Narayan Yadav, Hon'ble Minister for Rural Development laid a notification of Bihar Gram Penchayat Rules, 2003 framed under Bihar Gram Panchayat Act. 1993.

## Obituary Reference:

During this Session the House mourned the death of the following dignitaries:-

- Late K. R. Narayanan, Ex. President
- (2) Late P. V. Narsimha Rao, Ex. Prime Minister
- (3) Late Govind Narayan Singh, Ex. Governor
- (4) Late Sunder Singh Bhandari, Ex. Governor
- (5) Late Vinod Chandra Pandey, Ex. Governor
- (6) Late Pandit Radha Nandan Jha, Ex. Deputy Speaker & Speaker, Bihar
- (7) Late Mrigendra Pratap Singh, Ex. M.L.A. & Ex. Speaker, Jharkhand
- (8) Late Chandradeo Prasad Verma, Ex. Minister and M.P.
- (9) Late Mahendra Baitha, Ex. M.P.
- (10) Late Prabhash Chandra Tiwari, Ex. M.P.
- (11) Late Rajesh Kumar, Ex. M.P. & M.L.A.
- (12) Late Bhishm Prasad Yadav, Ex. Minister & M. P.
- (13) Late Rajo Singh, Ex. State Minister & M.P.
- (14) Late Ram Saran Yadav, Ex. M.L.A. & M.P.
- (15) Late Dilkeshwar Ram, Ex. M.L.A. & Minister
- (16) Late Dinesh Kumar Singh, Ex. Minister
- (17) Late Shyam Narayan Das, Ex. M.L.A.
- (18) Late Bhagwan Singh, Ex. M.L.A.
- (19) Late Parmeshwar Kumar, Ex. M.L.A.
- (20) Late Sanat Raut, Ex. M.L.A. & M.L.C.
- (21) Late Girja Devi, Ex. M.L.A.
- (22) Late Suresh Chandra Yadav, Ex. M.L.A.
- (23) Late Bhuvneshwar Choudhary, Ex. M.L.A.
- (24) Late Birendra Kumar Singh, Ex. M.L.A.
- (25) Late Pravati Devi, Ex. M.L.A.
- (26) Late Yaduvansh Singh, Ex. M.L.A.
- (27) Late Suryadev Singh, Ex. M.L.A.
- (28) Late Nagendra Prasad Singh, Ex. M.L.A.
- (29) Late Pankaj Kumar Singh, Ex. M.L.A.
- (30) Late D. K. Sharma, Ex. M.L.A.
- (31) Late Mahendra Prasad Singh, Ex. M.L.A. (Jharkhand)
- (32) Late Saryu Upadhyaya, Ex. State Minister & M.L.C.
- (33) Late Shashi Rani Mishra, Ex. M.L.A.
- (34) Late Ram Saran Yadav, Ex. M.L.A.

Valedictory Speech:

Before adjourning the House sine die on 7th December, 2005, the Hon'ble Speaker, Shri Uday Narayan Choudhary made valedictory speech by summing up the work done by the House during the session.

With warm regards.

Yours Sincerely,

(Braj Kishore Singh "Prabhat")

Acting Secretary,
Bihar Legislative Assembly, Patna.

To,

All Deputy Secretary, Bihar Legislative Assembly, Patna.